

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/464/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 28th January, 2021.

Sub: **Restricted holiday with station leave permission.**

Ref:- No. DJN/492 dtd. 25.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 27.01.2021, along with station leave permission, with the official vehicle, at your own cost, from the forenoon of 26.01.2021 till the morning of 28.01.2021.

Yours faithfully,


sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/_465 / A dated 28.1.2021

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Pdsh